

that an espionage ring operating in the country has been unearthed following the arrest at Izatnagar of a man who with many aliases, posed as Captain Avtar Singh Pawar;

(b) if so, whether it has also been revealed that the arrested man and his gang had close connections with foreign and inland agents of alien powers in India;

(c) whether the identity of the man has now been established; and

(d) whether the other wings of the espionage ring have now been unearthed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) and (b) Investigation made so far, in this connection, does not suggest the existence of an espionage ring or that the person arrested is a spy. Further investigation is in progress.

(c) The arrested person claims to be Autar Singh Jagwan s/o Bhim Singh of village Ratura of district Garhwal.

(d) Does not arise.

#### PAY COMMISSION'S RECOMMENDATIONS ON REGULAR LEAVE

461. SHRI NIRANJAN SINGH: Will the Minister of FINANCE be pleased to refer to page 16 of the report of the Finance Ministry for the year 1960-61 and state whether the recommendation of the Second Pay Commission in regard to regular leave has been implemented; if not, by when Government propose to implement the same?

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI): No. It has been decided to refer this recommendation to the National Joint Council to be set up shortly and then to take a decision in the light of the recommendations of that body.

#### VISAS GRANTED TO PORTUGUESE

462. SHRI NIRANJAN SINGH: Will the Minister of HOME AFFAIRS be pleased to refer to page 26 of the report of his Ministry for the year 1960-61 and state the number of students, businessmen and tourists, separately, out of 446 Portuguese who were granted visas for India?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): The final figure in respect of holders of Portuguese passports who were granted visas for entry into India during the year 1960 was 699. Of these, 4 were students, 69 businessmen and 178 tourists.

#### CONSTRUCTION WORK OF PIG IRON PLANT IN CHANDA DISTRICT

463. SHRI B. D. KHOBARAGADE: Will the Minister of STEEL, MINES AND FUEL be pleased to state:

(a) whether the construction work of pig iron plant in Chanda District of Maharashtra State, has started; and

(b) if not, when this work is expected to start?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH): (a) and (b) No, Sir. The firm is negotiating for import of plant and machinery from overseas. Representatives of the foreign collaborators have visited the sources of supply of raw materials. Samples of coal are being sent for tests. Construction is expected to commence as soon as satisfactory arrangements are made for import of plant and equipment

#### 1966 COMMONWEALTH GAMES

464. SHRI MAHESWAR NAIK: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that India's plan for holding 1966 Commonwealth Games in Delhi has suffered a setback on account of difficulties encountered in setting up a Sports Village;

(b) if so, what are the impediments in the way; and

(c) whether any further plans are proposed to be evolved for the solution of these difficulties?

THE MINISTER OF EDUCATION  
(DR. K. L. SHRIMALI): (a) No, Sir.

(b) and (c) Do not arise.

**खारिज कोयला मिडलिंग १११-बी का  
यातायात**

४६५. श्री नवाबसिंह चौहान : क्या इस्पात, खान और ईंधन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि इस्पात, खान और ईंधन मंत्रालय ने खारिज कोयला मिडलिंग १११-बी के रेलों द्वारा होने वाले यातायात को इस सम्बन्ध में एक आदेश जारी करके रोक दिया है;

(ख) यदि हां, तो ऐसा आदेश जारी करने का क्या कारण है और इंटें पकाने वाले भट्टों पर इस का क्या प्रभाव पड़ा है; और

(ग) ऐसा कोयला किस मात्रा में उपलब्ध है और इस समय इस का किस भांति बितरण हो रहा है ?

†[MOVEMENT OF THE REJECTED COAL  
MIDDLINGS 111-B

465. SHRI NAWAB SINGH CHAUHAN: Will the Minister of STEEL, MINES AND FUEL be pleased to state:

(a) whether it is a fact that the Ministry of Steel, Mines and Fuel has stopped the movement by the Railways of the rejected coal middlings 111-B by an order issued in this behalf;

(b) if so, what is the reason for the issue of such an order and how it has affected the brick kilns; and

(c) the quantity in which such coal is available and the manner in which it is being distributed at present?]

इस्पात, खान और ईंधन मंत्री (सरदार स्वर्ण सिंह) : (क) तथा (ख) यातायात की कठिनाइयों और कोयला खानों के उत्पादन के प्रेषण की आवश्यकता को ध्यान में रखते हुए सरकार ने मुगलसराय तक मिडलिंग कोयला (middlings) के प्रेषण पर प्रतिबन्ध के आदेश जारी किये हैं। इस का इंटें पकाने वाले भट्टों के उद्योग पर प्रभाव नहीं पड़ा है क्योंकि इंटें पकाने वाले भट्टों में प्रयुक्त होने वाले मिडलिंग कोयले के लिए जारी की गई चालू वर्ष की मंजूरियों को स्लैक कोयला (slack coal) के लिए, जिस की कमी नहीं है, स्थानान्तर कर दिया गया है।

मिडलिंग कोयले की कुल उपलब्धि लगभग ५१,००० टन प्रति मास है। अब मिडलिंग कोयले की सपलाई एक तो पास वाले विजली प्लांटों और दूसरे पास वाले उपभोक्ताओं को (विशेषतया उन को जिन्हें सड़क द्वारा कोयला भेजा जा सकता है) हो रही है। जहां तक सम्भव है रेल द्वारा ढुलाई की मुगलसराय तक इजाजत है।

†[THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH):

(a) and (b) Keeping in view the difficult transport position and the need to move the output of collieries, Government have issued orders restricting the movement of middlings up to Moghalsarai. This has not affected the brick kilns industry, since the current sanctions for middlings for the use of brick kilns have been transferred to slack coal, of which there is no dearth.

(c) Total availability of middlings is about 51,000 tons per month. The middlings are now being supplied, firstly to the nearby power plants and secondly, to nearby users, especially